

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/216/ (IB)/2017
NAME OF THE PETITIONER(S) : LEDERTECH GMBH
NAME OF THE RESPONDENT(S) : PORT IND SHOES ACCESSORIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

KAMALESH KANNAN.
A

Respondent counsel



ORDER

Counsel for petitioner called but absent. Counsel for respondent present. The Registry is directed to send notice to the petitioner for his appearance and submissions. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)